

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
COURT - III**

**CA-(CAA)-65(ND)/2017**

**IN THE MATTER OF:**

**Jak Builders Pvt. Ltd.  
And  
Jak Group Pvt. Ltd.**

**.... APPLICANT / PETITIONER**

**.... RESPONDENT**

**SECTION:**

**Under Section 230-232**

**Order delivered on 11.10.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**For the APPLICANT / PETITIONER :- Mr. Sanjeev Kumar, Advocate**

**For the RESPONDENT :-**

**ORDER**

**Heard, Order Reserved.**



**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**